

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur.**

OA/IA/MP. No. 560 /1997

Vijay Kumar Sharma Versus UOI & Ors.

Date of Order	Orders
17.11.97	Mr. S. D. Mathan - Counsel for the applicant. Heard. The learned counsel for the applicant wishes to withdraw the O.A. with the liberty to file a fresh O.A. The prayer is accepted. The O.A. is dismissed as withdrawn.  (O.P. Sharma) M (A)  (D.L. Mehta) V.C. Copy sent to the app. on on 17/11/84 and 30/11/84. 9